

Director, Bhabha Atomic Research Centre as Director, Bhabha Atomic Research Centre and Secretary to the Government of India. The post has been filled. Various administrative measures have also been taken within BARC as part of a continual process to achieve optimisation of resources and better utilisation of facilities.

Implementation of Palekar Award

***25. SHRI D. L. BAITHA:**
SHRI CHITTA BASU:

Will the Minister of LABOUR be (a) whether it is a fact that Palekar pleased to state:

Tribunal award has not been implemented by most of the Newspaper Industries;

(b) if so, whether it is a fact that Government have decided to issue directive to the State Governments to see that the Award is implemented in right earnest without any further delay; and

(c) whether Government propose to give the names of those Newspaper Industries which have implemented the Award as well as those which are still not in a mood to implement it with the measures Government want to take in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI-MATI RAM DULARI SINHA): (a) to (c). Government orders on the recommendations of the Tribunals for Working Journalists and Non-Journalists Newspaper employees were issued only recently. These orders have the force of law. The responsibility for ensuring implementation of the recommendations as notified by the Government rests with the State Governments/Union Territories. The Minister of Planning and Labour has written to the Chief Ministers/Heads of all States and Union Territory Administrations requesting them to use their good offices to ensure that the recommenda-

tions as notified by the Government are implemented without delay. Information regarding the extent of implementation of the orders is not yet received.

"Hooch" drink deaths in Delhi

***26. SHRI K. P. SINGH DEO:**
SHRI SUBHASH CHANDRA
BCSE ALLURI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that more than 7 persons were killed by hooch drink in Delhi in January, 1981;

(b) if so, whether Government would hold a judicial or CBI inquiry to find out how such things are occurring every year and to what extent lack of police vigilance is responsible for the same;

(c) how many arrests have been made so far in this connection; and

(d) what steps have been taken to stop inflow of "hooch" drink from Haryana, Rajasthan and U.P. into Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Delhi Administration have reported that 10 persons have died due to suspected consumption of illicit liquor during the month of January, 1981.

(b) The Commissioner of Police has ordered an inquiry to be conducted by the Additional Commissioner of Police.

(c) 1 person has, so far, been arrested in this connection.

(d) Steps taken by the Government include detention under the National Security Act of persons engaged in the trade of illicit liquor, increased vigilance by Police Stations bordering neighbouring States, intensified patrolling, declaring dry days in Delhi